

professions for the marginal farmers as well as the landless labourers. The financial institutions, e.g. the co-operative and commercial banks, are expected to provide timely credit to ensure the implementation of the schemes in this behalf.

A new public limited company known as Credit Guarantee Corporation of India Ltd. was incorporated in January, 1971 and it started functioning w.e.f. 1st April 1971. Among others, the loans to agriculturists upto Rs. 1000/- on short term basis and upto Rs. 5000/- on medium term basis will be covered under the guarantee scheme of the Corporation. Under this scheme, upto 75% of the losses will be covered.

The Agricultural Refinance Corporation provides 100% refinance for schemes undertaken in the SFDA/MFAL areas for small and marginal farmers.

Crop loans varying between the range of Rs. 1000 and Rs. 5000 are advanced by different nationalised banks without insistence on any tangible security of land.

The Reserve Bank of India has introduced a system of obligatory earmarking upto 20% the credit limits sanctioned to Central Cooperative Banks for the small and economically weaker farmers.

The recommendations of the Expert Group on State Enactments having a bearing on Commercial Banks' lending to Agriculture regarding land alienation rights of agriculturists and other matters, when implemented by the State Governments, will give a fillip to commercial banks' lending, especially to small farmers.

Establishment of Synthetic Detergent Units in States

2769. SHRI E. R. KRISHNAN : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the names of States in which synthetic detergent units have not been established so far;

(b) the steps taken to establish such units in those States;

(c) whether the production has reached the installed capacity of 47580 tonnes; and

(d) whether the additional capacity of 6520 tonnes, for which letters of intent have been issued, has been established ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) :

(a) All states excepting Maharashtra and west Bengal.

(b) Letters of intent have been issued for establishment of units in the States of Gujarat, Haryana, Mysore, Punjab and Tamil Nadu.

(c) Production in 1970 was 31,400 tonnes and is expected to reach the installed capacity in 1970.

(d) No, Sir. The schemes are in various stages of implementation.

Representation from Tamil Nadu regarding Ethyl Alcohol (Price control) order, 1971

2770. SHRI E.R. KRISHNAN ; Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether any representation has been received from some units in Tamil Nadu regarding Ethyl Alcohol (Price Control) Order 1971; and

(b) if so, the contents thereof and action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) Representations were received against (i) reduction in the price of alcohol:

(ii) reduction in the ceiling of the surcharge which could be levied by distilleries on account of transport cost of molasses;

(iii) discontinuance of the allowance allowed to distilleries using furnace oil as fuel in their unit.

The price of alcohol was revised with effect from 1-2-1971 on the basis of the recommendations of the Tariff Commission which had taken all relevant factors into account. The points made in the representations will be considered while reviewing the price.

The representations in regard to the reduction in the ceiling of surcharge on account of transport cost of molasses and abolition of the allowance on account of use of furnace oil are under examination.

Decision on setting up a New Plant of D.D.T. or Expansion of B.H.C. Plant at Alwaye

2771. SHRI R. P. ULAGANAMBI : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether any decision has been taken either to set up a new plant for manufacturing D.D.T. or to expand the capacity of B.H.C. plant at Alwaye; and

(b) if so, the nature thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) : (a) No Sir.

(b) Does not arise.

Completion of work of Kalol-Nawagam Sector Pipe Line

2772. SHRI R. P. ULAGANAMBI : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the pipe line work on the Kalol-Nawagam sector has been completed according to schedule; and

(b) if so, whether it has been commissioned ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) and (b). Kalol-Nawagam sector of the Kalol Nawagam-Koyali Pipeline was commissioned on 28-8-71 after the main work on it was completed. The Commissioning of the Pipeline was delayed, partly due to

late receipt of imported seamless pipes and partly due to slow progress by the Contractor.

Import of Sophisticated Equipment for Spudding the Well in Tripura

2773. SHRI R. P. ULAGANAMBI : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the sophisticated equipment for spudding the first well in the Tripura area has been imported according to the schedule; and

(b) if so, whether the first well has been spudded ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) :

(a) No, Sir. The equipment was to be imported mainly from U. S. A. However because of Long-Shoremen's Strike in U. S. A. only a portion of items required to be imported from that country have been shipped so far, although orders were placed for all items by the first half of 1971. In regard to items not shipped as yet, efforts are being made to arrange diversion of despatch from East Coast of U. S. A. to West Coast ports where the Strike is reported to have been called off.

(b) No, Sir.

Setting up Factory for Manufacture of Jeeps in Jabalpur

2774. SHRI SHASHI BHUSHAN : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have set up a factory at Jabalpur to manufacture military jeeps and other vehicles;

(b) whether more than 5 crore rupees have already been spent on the construction of shed and officers' colony there; and

(c) whether the manufacture of jeeps has started there, and if not, the reasons therefor; and

(d) the production target and when the first jeep is likely to come out from this factory ?